

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.92/2013

Date:20.9.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff of 765 KV, 3X110 MVAR Bus Reactor along with associated bays at Sasaram S/s under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region

Sir,

Please furnish the following information on the above mentioned petition, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.10.2013:-

- 1) Reasons for difference between the apportioned approved cost submitted in Form-5B, Form-5D and Form-6 and that indicated at para-6 (page 11) of the petition;
- 2) Reasons for difference between the completed cost as indicated in Form-5A and that indicated at para-6 (page-11) of the petition;
- 3) Supporting documents indicating the Exchange Rate for IFC-A loan.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)